

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6221/2011

THE REG. PROV. FUND COMM., WEST BENGAL &amp; ANR.

Appellant(s)

VERSUS

VIVEKANANDA VIDYAMANDIR AND ANR

Respondent(s)

WITH

C.A. No. 3965-3966/2013 (IV-A)

C.A. No. 3969-3970/2013 (IV-A)

C.A. No. 3967-3968/2013 (IV-A)

T.P.(C) No. 1273/2013 (XVI-A)

(IA No.131940/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.7007/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.19193/2018-impleading party)

Date : 08-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s)

Mr. Gagan Gupta, AOR

Ms. Archana Pathak Dave, AOR  
Ms. Ankita Chaudhary, Adv.Ms. Liz Mathew, AOR  
Mr. Salman Hashmi, Adv.  
Ms. Sana Hashmi, Adv.Mr. Anand Gopalan, Adv.  
Mr. T. Harish Kumar, AOR

For Respondent(s)

Mr. A.K. Panda, Sr. Adv.  
Ms. Sushma Verma, Adv.  
Ms. Alka Agrawal, Adv.  
Mr. Raj Bahadur, Adv.  
Mrs. Anil Katiyar, AOR

Mr. Chandra Prakash, AOR

Mr. M. Shoeb Alam, AOR

Mr. Ujjwal Singh, Adv.  
Mr. Mojahid Karim Khan, Adv.  
Mr. Gautam Parbhakar, Adv.

Mr. Sarad Kumar Singhanian, AOR

Mr. Varun Agarwal, Adv.  
Ms. Saroj Bala, Adv.

UPON hearing the counsel the Court made the following

**O R D E R**

List the matters after a week.

(MEENAKSHI KOHLI)  
COURT MASTER

(JAGDISH CHANDER)  
COURT MASTER